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PART : Section 4

Government of India, Ministry of Defence, Notifications relating to Leave, Appointments, Promotions, etc.

MINISTRY OF DEFENCE

New Delhi, the 14th January 1950

(Ministry of Defence)

Furlough and Leave

No. 67.—Mr. B. E. Ghosh, Jt. Secy., Min. of Def., was granted leave on average pay for 1 month and 21 days (with permission to prefix Sunday, the 23rd Oct. 1949), 24th Oct. 1949.

(M. of D. Nota, No. 2047, dated 3rd Dec. 1949, is hereby cancelled.)

(DIRECTORATE OF ORDNANCE FACTORIES)

Appointments

No. 68.—Mr. J. N. Khanna, Supdt., Directorate of Ordnance Factories, was appointed substantively Officer Supervisor, Directorate of Ordnance Factories, w.e.f. 1st July 1948 in an existing vacancy.

No. 39.—Mr. C. Perry, Supdt., Directorate of Ordnance Factories, was appointed substantively Officer Supervisor, Directorate of Ordnance Factories, w.e.f. 19th Jan. 1949, ruce Maj. T. M. Morris, retired.

INDIAN ORDNANCE SERVICES (FACTORIES)

Appointment

No. 70.—Mr. K. Mojumdar, offg. Dy. Asstt. Director, Ordnance Factories in the Directorate of Ordnance Factories, is appointed permanent Asstt. Works Manager in the Indian Ordnance Services (Factories) w.c.f. 28th Sep. 1949.

No. 71.—Corrigendum.—The following amendment is made to M. of D. Noth No. 2196, dated 24th Dec. 1949, relating to Mr. S. C. Manchanda, Indian Ordnance Services (Factories) —

Delete

"(He will be on probation for the first three months of his service)"

(Navy Branch)

No. 72.—Lt-Cdr. George Douglas, D.F.C., R.I.N., as granted a permanent regular commission in the Royal Indian Navy in the confirmed rank of Lt.-Cdr. with seniority of 20th Nov. 1949.

No. 73.—With ref. to M. of D. Notn. No. 72, dated 14th Jan. 1950. Lt.-Cdr. G. Deuglas, D.F.C., R.I.N., is granted the acting rank of Comdr. (Paid) to date 20th Nov. 1949.

No. 74.—The following promotions are made:—

ROYAL INDIAN NAVY

Ag. Odr. to be Ag. Capt. (Paid)

B. A. SAMSON, 1st Jan. 1950, whilst holding the appointment of Naval Adviser to the High Commissioner for India in U. K.

ROYAL INDIAN NAVAL VOLUNTEER RESERVE

Surg. Lt. to be Ag. Surg. Lt.-Cdr. (Paid)

J. R. SAMUEL, 28th July 1949, whilst holding the appointment of Medical Officer, H.M.I.S. "RAJPUT"

No. 75.—The following promotions are made w.e.f 31st Dec. 1949:—

ROYAL INDIAN NAVY

Cdr. (Ag. Capt.) to be Capt.

R. D. KATARI.

Lt.-Cdr. (Ag. Cdr.) to be Cdr.

R. S. DAVID,

Lt.-Cdrs. (S) $\{Ag, Cdrs, (S)\}\$ to be Cdrs. (S)

C. S. SHUKUL; A. PEREIRA.

Lt.-Cdrs. to be Ag. Cdrs. (Paid)

C. J. MOHAN; K. R. NAIR.

Lt.-Cdrs. (E) to be Ag. (drs. (E) (Paid)

C. BHUSHAN; C. L. BHANDARI.

Lts. to be Ag. Lt.-Cars. (Paid)

J. B. SIMMONS; K. K. SANJANA; U. K. TEK-CHAND; N. S. TYABJI.

Lts. (E) to by Ag. Lt.-Cdrs. (E) (Paid)

W. T. RODRIGUES, J. RANGEL: B. CHUCKERBUTTY

ROMA, INDIAN NAVAL VOLUNTEER RESERVE (Special Branch)

Lt. (Spl.) to be Ag. Lt.-Cdr. (Spl.) (Paid) A. SINGH.

No. 76.—The services of the J. E. Kevston, O.B.E., Scientific Adviser to the R.I.N., terminated from 17th Dec. 1949.

No. 77.—Mr. R. P. Mall, Assti. Naval Store Officer, Bombay, was granted 30 days earned leave. 5th Dec. 1949.

(Army Branch)

No. 78.—The following appointment is made:—

ARMY HEADQUARTERS

G. S. Branch

On transfer from A. G.'s Branch, Mr. Manchar Lal, tempy. Officer Supervisor, is appointed in the same capacity rice Mr. Ram Singh on leave, 15th Nov. 1949.

Q. M. G.'s Branch

With ref. to the late W.D. Notn. No. 298, dated 24th Feb. 1945, Mr. R. D. JAIN was appointed as Offg. Officer Supervisor in the Quartering Dtc., Q. M. G.'s Branch from 25th Dec. 1944 to 13th Jan. 1945.

Mr. A. C. Khosla, Offg. S.S.W., E.-in-C.'s Branch, is appointed Offg. Superintending Technical Examiner, 19th Dec. 1949.

INDIAN LAND FORCES

Regular Commissions

The undermentioned from emergency commission, Indian Land Forces, to be Capt. w.e.f. 27th Aug. 1949, but with seniority as shown against his name and relinquishes his emergency commission:—

William Gerard NAPIER (IEC 890 now IC 4659), M.B.E., R.I.A.S.C., with seniority as 2/Lt. from 15th May 1941, as Lt. from 15th Nov. 1942 and as Capt. from 15th May 1947.

The undermentioned from short service regular commission, Indian Land Forces, to be Lt. w.e.f. 24th Dec. 1948, but with seniority as shown against his name and relinquishes his short service regular commission:—

Samarendra KAR (SS 13802 now IC 4168), R.I.E., with seniority as 2/Lt. from 25th Aug. 1946 and as Lt. from 25th Feb. 1948.

• (M. of D. Notn. No. 662, dated 29rd Apl. 1949, in so far as it relates to the grant of Regular Commission, to this officer is hereby cancelled.)

The undermentioned from short service regular commission, Indian Land Forces, to be Lt. w.e.f. 2nd June 1949, but with seniority as shown against his name and relinquishes his short service regular commission:—

Laxman Krishna DESHPANDE (SS 13708 now IC 4836), I.A.C., with seniority as 2/Lt. from 25th Aug. 1946 and as Lt. from 25th Feb. 1948.

(M. of D. Notn. No. 1447, dated 27th Aug. 1948, in so far as it relates to the grant of regular commission to this officer is hereby cancelled.)

The undermentioned Lt. (A/Capt.) from short service regular commission, Indian Land Forces, to be Lt. w.e.f. 19th July 1949, but with seniority as shown against his name and relinquishes his short service regular commission:—

Kandaswamy Servai MANI (SS 14067 now IC 4426), Rajput R., with seniority as 2/Lt. from 16th Feb. 1947 and as Lt. from 16th Aug. 1948.

The undermentioned from short service regular commission, Indian Land Forces, to be Lt. w.e.f. 11th Aug. 1949, but with seniority as shown against his name and relinquishes his short service regular commission:—

Surat Singh (SS 14064 now IC 4660), Sikh R., with seniority as 2/Lt. from 16th Feb. 1947 and as Lt. from 16th Aug. 1948.

The undermentioned from short service regular commission, Indian Land Forces, to be 2/Lt. w.e.f. 19th July 1949, but with seniority as shown against his name and relinquishes his short service regular commission:—

Inder Jit ANAND (SS 14094 now IC 4418), Assam R., 17th Oct. 1947.

Short Service Regular Commissions

The undermentioned 2/Lt. (W/S Capt.) from emergency commission, Indian Land Forces, to be Capt. for a period of three years w.e.f. 1st Nov. 1949, but with seniority as indicated against his name and relinquishes his emergency commission:—

BALDEV SINGH JAIN (IEC 8428 now SS 8428), I.A.O.C., with seniority as Capt. from 8th Oct. 1946.

The undermentioned Ex-W/S Capt. from emergency commission, Indian Land Forces, to be Capt. w.c.f. 25th Apl. 1948 for a period of one year but with seniority as indicated against his name:—

Ajit Mohan Das (IEC-808 now SS-808), with seniority as Capt. from 15th Feb. 1946.

(M. of D. Notn. No. 26, dated 1st Jan. 1949, in so far as it relates to the above-named officer is hereby cancelled.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, Indian Land Forces, to be Lt. for a period of five years w.e.f. 1st Jan. 1947 but with seniority as indicated against his name and relinquishes his emergency commission:—

Bije Singh (IEC 2795 now SS 18809), Indian Signals, Signals, with seniority as Lt. from 1st Oct. 1942.

(This cancels *late* D.D. Notn. No. 1086, dated 26th Apl. 1947, in so far as it relates to the grant of SSRC to the above-named officer.)

The undermentioned 2/Lts. (W/S Lts.) from emergency commissions, Indian Land Forces, to be Lts. for a period of five years w.e.f. 1st Nov. 1949, but with seniority as indicated against their names and relinquish their emergency commissions:—

Francis Kalyan Kumar SIRCAR (IEC 7485 now SS 7485), Assam Regt., with seniority as Lt. from 13th Dec. 1943.

KRISHNAN VENUGOPAL (IEC 11413 now SS 11413), I.A.O.C., with seniority as Lt. from 19th May 1945.

The undermentioned 2/Lts. (W/S Lts.) from emergency commissions, Indian Land Forces, to be Lts. for a period of three years w.e.f. 1st Nov. 1949, but with seniority as indicated against their names and relinquish their emergency commissions:—

Santa Singh (IEC 7972 now SS 7972), Sikh Regt., with seniority as Lt. from 12th Dec. 1949.

Dattatray Annasaheb MAHADKAR (IEC 12725 now SS 12725), M.L.I., with seniority as Lt. from 16th Dec. 1945.

The undermentioned ExPV/S Lt. from emergency commission, Indian Land Forces, to be Lt. w.e.f. 15th Apl. 1949 for a period of one year but with seniority as indicated against his name:—

Chanan Singh Gill (IEC-7049 now 88-7049), with seniority as Lt. from 16th July 1947

The undermentioned is granted a short service regular commission for a period of five years:—

To be 2/Lt.

IO 46627 Sub. Nand Gopal BAKSHI (SS 14758), Ind. Signs., 1st June 1948.

The undermentioned is granted a short service regular commission for a period of three years:—

To be 2/Lt.

IO 48165 Jem. Raghavan Krishnan NAMBIAR (SS 14759), Ind. Sigs., 1st June 1948.

Temporary Commission

To be 2/Lt.

GSO/2350 Jem. Rameshwar Nath DATTA TC 30061), 1.A.E.C., 22nd Mar. 1949.

Indian Army

To be Jemdr.

80 Bengal Defence Bn.

No. 52442-I.O. Jem. Nanda Lal Thapa, late Burma Army, 18th Aug. 1949.

81 Bengal Defence Bn.

Sub.-Maj. Champhe Sunwar, late Burma Army, 21st Aug. 1948.

Sub. Dhanraj Rai, late Burma Army, 21st Aug. 1948. Sub. Asdhoj Limbu, late Burma Army, 21st Aug. 1948. Jem. Chander Lal Gurung, late Burma Army, 21st Aug. 1948.

MILITARY ENGINEER SERVICES

To be tempy. Asstt. Executive Engrs.

Mr. Mehtaram Atmaram MIRCHANDANI, 20th June 1949.

Mr. Tarachand Chandiram THADANI, 18th Aug. 1949.

Mr. Chunilal Girdharlal AGARWAL, 3rd Oct. 1949.

INDIAN ORDNANCE SERVICES

Offg. Assit. Supdts. of Development, to be tempy. Assit. Supdts. of Development Weapons

Mr. Dhirendra Nath Sen Gupta, 30th Nov. 1940.

Mr. Sudhir Chandra Chakrabarti, 30th Nov. 1949.

Mr. Yudhishtar Tandan, 30th Nov. 1949.

No. 79.—The following appointments of Cols. of Regiments of the I.A., as specified below, are made w.e.f. the dates shown against them:—

Maj.-Gen. V. R. KHANOLKAR, Col., the Sikh Regt., 14th Dec. 1949.

Brig. R. M. BILIMORIA, Col., Skinner's Horse, 23rd Dec. 1949.

Brig. L. P. SEN, D S.O., Col., 1 Gurkha Rifles, 23rd Dec. 1949.

No. 80.—The following gentlemen are granted commissions in the Senior Division of the National Cadet Corps w.c.f. 29th Sep. 1949:—

To be 2/Lts.

WEST BENGAL

Prafulla Kumar DAS (NCC/2854). Arunendra Kumar MAJUMDAR (NCC/2855).

BOMBAY

Govind Koshav OGALE (NCC/598). Ganesh Vishnu BAL (NCC/599).

Madras

Chandrasekaran Virasinghe CHINNAPPA (NCC/1747).

No. 81.—The undermentioned officer is granted the local rank of Lt -Col. without effect on pay and pension, whilst employed as D.A.M.S., H.Q. Eastern Command:—

Capt. (A/Maj.) N. K. Das Gupta (IC 3488), R.I.A.S.C., 30th Nov. 1949.

No. 82.—The undermentioned officer relinquishes the ocal rank of Maj. granted to him in M. of D. Notn. No. 970, dated 12th June 1948:—

Lt. (T/Capt.) T. R. LOKARANJAN (IC-1379), R.I.E., 'th Oct. 1949.

No. 83.—The following promotions are made:—

Indian Army

Lts. to be Capts.

A/Maj. Thirikod Narayana Pillai Ramchandran Nayar IC 1295), R.I.A., 1st Jan. 1949.

A/Maj. Vanic MINAS (IC 2587), R.I.A., 11th July 949.

T'Capt. Parasharam Wasudeo SAVANT (IC 2590), t.I.A. and T'Capt. Monnanda Aiyappa UTHAPPA (IC 633), R.I.A., 29th Aug. 1949.

A. Maj. Shridhar Tandon (IC 941), Ind. Sigs., 5th Sep. 349.

WS/Capt. Sannapareddi Lakshminarayana Reddi (IC 197), I.A O.C.. and A/Maj. Dhanraj Rai (IC 3905), G.R., 19th Sep. 1949.

INDIAN ARMY MEDICAL CORPS

To be Jemdrs. Storemen Technical

28th Sep. 1949

No. 6770852 Hav. Storeman Technical Class I, Sheikh lohd. Ismail, I.A.M.C.

No. 6770696 Hay. Storeman Technical Class I, Shanti urup BHATIA, I.A.M.C.

No. 6770718 Hav Storeman Technical Class I, Vinayak ashav DALVI, I.A.M.C.

INDIAN ARMY SERVICE CORPS

(ANIMAL TRANSPORT)

Dfr. to be Jemdr.

No. 179593 Dfr. Ram Singh, 17th Nov. 1949.

No. 84.—The undermentioned emergency commissioned iters are permitted to relinquish their commissions der Release Regs. (I.A.):—

Indian Land Forces

Lt. Alfred Stanley HEMINGWAY (IEC 10119), A.O.C., 16th Jan. 1948.

Capt. Joseph Sabastian MANAVALAN (IEC 6079), 5 R.G.R., 10th June 1948.

Lt. Joseph Hyam ISRAEL (IEC 2685), IC(I), 2nd Oct. 1949.

Lt. Sham Singh DHILLON (IEC 13400), 2nd Punjab Regt., 16th Nov. 1949.

No. 85.—The undermentioned emergency commissioned officer is permitted to relinquish his commission under Release Regs. (I.A.) and to retire from the service:—

INDIAN LAND FORCES

Capt. Govindan Unni NATR (IEC 3984), R.I.A., 28th May 1949.

(This cancels M. of D. Notn. No. 1926, dated 12th Nov. 1949, in so far as it relates to Capt. Govindan Unni Nair.)

No. 86.—The undermentioned officer is permitted to relinquish his commission on grounds of ill-health:—

INDIAN LAND FORCES

2/Lt. Raghbir Singh Chachia (SS 14242), R.I.E., 6th July 1949.

No. 87.—The undermentioned officer is permitted to relinquish the short service regular commission superimposed on his State commission:—

INDIAN LAND FORCES

2/Lt. Sabal Singh (SS 14781), Kachwa Horse, Jaipur State Forces, 1st Mar. 1949.

No. 88.—2/Lt. S. J. OKA. NCC/528, National Cadet Corps, Bombay, is permitted to relinquish his commission, 4th July 1949.

No. 89.—The undermentioned I.M.S./I.A.M.C., officers are permitted to relinquish their Commissions under Release Regs. (I.A.) on the dates indicated against their names:—

INDIAN LAND FORCES-INDIAN ARMY MEDICAL CORPS.

(Emergency Commissions)

MZ-23027 Capt. RAO, Tadikonda Achuta, 16th Jan.

M-17656 Lt. RANDLE, Ruth (Miss), 16th June 1946. MZ-17581 Capt. SABHARWAL, Iqbal Singh, 29th Mar. 1947.

M-21015 Capt. NAGRA, Kapur Singh, 26th Dec. 1946.
M-6803/114 Capt. HAZRA, Ram Kinker, 18th Oct.
1947.

M-20669 Capt. NAIR, Puthiya Veetil Karunakaran, 23rd Oct. 1946.

MZ-22521 Capt. PARTAP, Ram, 3rd Mar. 1947.

M-20520 Capt. PRATHIHARI, Rabinarayan, 10th June 1947.

M-6803/173 Capt. PAUL, Swendra Chandra, 23rd Dec. 1947.

MZ-20986 Capt. PAWAR, Rambhan Laxman, 11th

M-20950 Capt. PATHAK, Prem Nath, 26th Aug. 1947. M-8722 Capt. PILLAI, K. Narayana, 17th Nov. 1946. M-21011 Capt. MITRA, Amal Kumar. 20th May 1947.

M-18672 Capt. MITRO, Amar Nath, 6th Jan. 1947. MZ-26531 Capt. MOHANTY, Joykrishna, 19th Sep.

1946.

M-20692 Capt. MOOKERJEE, Sukumar, 23rd Sep. 1947.

M-992 Capt. KRISHNAN, Narayanayer, 8th Nov. 1946. M-6808 398 Capt. SEN. Nitvapand, 26th June 1947.

M-21037 Capt. SAWHNEY, Kelar Nath. 6th Oct. 1947. M-793 Capt. NAMBIAR, K. O. Kunnitaman, 6th Sep. 1946.

M-18729 Lt SEN, Chinta Haran, 27th Jan 1947.

M-20750 Capt. ROY, Dhirendra Lal, 26th Sep. 1947.

M-13131 Capt. RAO, S. Subha, 26th Nov. 1946.

 $\operatorname{M-20524}$ Capt. RANE, Atmaram. Sitaram, 18th. Jan. 1947.

M-13147 Capt. SINGH, Dip, 7th June 1947.

M-24651 Capt. SINGH, Tarlochan, 7th June 1947.

M-22795 Capt. SINGH, Hari Narayan, 25th June 1947.

M-20853 Capt. SINGH, Jagjit, 9th Oct. 1947.

M-24557 Capt. SINGH, Indrajit, 11th Oct. 1947.

M-22720 Capt SABARWAL, Tirlok Nath, 14th Nov. 1946.

M-21193 Capt. SANDHU, G.S., 13th Sep. 1946.

 $M\text{-}6800,\,436$ Capt. SARKAR, Birendra Nərayan, 1s
July 1947.

MZ-21862 Capt. RAY, Sudhir Kumar, 25th Nov. 1947.

M-18683 Capt. RAO, S. Sethuram, 10th June 1946.

(Seconded to the I.4.M.C.)—(Emergency Commissions)

M-216 Capt. RAO, Surath Madhava, M.B., B.S (Andh.), 19th Sep. 1946.

M-8882 Capt. RAO. Pariuni Venkateswara, M.B., B.S. (Mad.), 18th Dec. 1946.

MZ-26384 Capt. RAO, Paluri Ramachandra, M.B., B.S. (Andh.), 22nd July 1946.

MZ-21196 Capt. RAMARAO, Mamchambhotla, M.B., B.S. (Audh.), 21st Nov. 1946.

M-13896 Capt. SEN, Nirmalendu Prakash, M.B. (Cal.), 3rd Apl. 1947.

M-523 Maj. SHELLIM, Ezekiel Abraham, M.B., B.S. (Bom.), D.O. (Bom.), 3rd Mar. 1947.

M-24117 Capt. SAUSMAN, Von Coutre Daryl, D.M.S. (Mad.), 17th Oct. 1947

MZ-20856 Capt. SANTHANAM, Nabanitha Nayudu, M.B., B.S. (Mad.), 15th Oct. 1947.

M-18549 Capt. SARBADHIKARY Ashutosh Basu, M.B (Cal.), 26th Feb. 1947.

M-6802 142 ('apt. SALDHANA, Frederick Alexander, M.B., B.S. (Mad.), 4th Nov. 1947.

M-18804 Capt. SANYAL, Sukumar, M.B., B.S. (Pat.), 25th Nov. 1946.

M-24644 Capt. SAHA, Atindra Lai, M.B. (Cal.), 1st Oct. 1947.

MZ-22155 Capt. SARMA, Muruktuda Parashottama, M.B., B.S. (Andh.), 11th Mar. 1947.

M-388 Capt. RAO, N. Sr. Dhara, M.B. B.S. (Andh.), D.T.M., 3rd May 1946.

M-6802 9 Capt. RAMANARAO, Pouduri Venkaia. M.B., B.S. (Andh.), 16th Oct. 1947.

M-22819 Capt. RAO, Pejavar Vankat, M.B., B.S. (Andb.), 30th Oct. 1947.

M-17629 Capt ROY Purnendu Bikas, M.B., B.S. (Mad.), 2nd July 1946.

M-13700 Capt ROY, Tridibesh, M.B. (Cal.), 9th June 1946.

M-8536 Capt. SHAH, Jethhalal Ramchand, M.B., B S (Born.) 6th July 1947.

 $\rm MZ\text{-}21798-Moj.$ SHARMA, Mitramaud, M.B., B.S. (Luck.), 11th July 1946.

 $\operatorname{M-22792}$ Capt. SEN, Santosh Kumar, M.M.F. (Beng). 26th June 1947.

MZ-26598 Capt SERMA, Jagarlapudy Subbarame, M.B., B.S. (Mad.), 15th Aug. 1947.

MZ-24504 Capt SHENOI, Gurpur Damoder, M.B., B.S. (Mad.), 12th Nov. 1946.

No. 90.—The undermentioned tempy. Ordnance Officer Civilian resigns and is struck off strength with effect from the date shown against his name:—

INDIAN ARMY ORDNANCE CORPS

Mr. K. Padmanabhan, 24th Mar. 1949.

No. 91.—The undermentioned officers are permitted to relinquish their emergency commissions and to retire from service under A.I. 49/S/47:—

INDIAN LAND FORCES

Indian Army Medical Corps (Ex-I-M.D./1.U.).

MZ-11988 Capt. C. T. WILSON, 16th Oct. 1949.

Indian Army Medical Corps (Ex-1.M.D./B.C.).

M-22242 Capt. E. G. W. IRVINE, 10th Mar. 1949

TENERAL COMPANY OF THE TENER SOUL IN 1940

M-27727 Capt. I. T. LEGGE, 29th July 1949.

M-27720 Capt. G. E. McDONALD, 7th Dec. 1949.M-23356 Capt. J. F. T. O. NAZARETH, 12th Dec. 1949.

No. 92.—The undermentioned officers are permitted to relinquish their emergency commissions in the IMD/BC and to retire from service under A.I. 49/S/47:—

INDIAN LAND FORCES

Indian Army Medical Corps (Ex-IMD; BC)

M-25029 Maj. A. H. JONES, 18th Feb. 1949.M-24980 Capt. N. A. T. DENHAM, 20th Feb. 1949.

No. 93.—The undermentioned officers are permitted to relinquish their emergency commissions on release from service under ΛJ , 49/8/47.—

INDIAN LAND FORCES

Indian Army Medical Corps (Ex-IMD/10)

MZ-11421 Capt. Arjun Singh DEOI, 15th May 1949.

Indian Army Medical Corps (Ex-IMD/BC)

MZ-12429 Capt, L. W. Mackey, 22nd Nov. 1947.

No. 94.—The undermentioned LA.M.C. (EC) officer will relinquish his emergency commission on release from Army on the date shown against his name—

Indian Land Porces

INDIAN ARMY MEDICAL CORPS

(Emergency Commission)

Capt. (M-18690) SINHA, Nigardendo Narayan. 21st Sep. 1949.

No. 95.—The undermentioned tempy, nursing officers are released under Release Regs, Indian Army and Women's Service, India:—

MILITARY NULSING SERVICE (INDIA)

Indian Military Nursing Service

Sister (Mrs.) M. I. DHILLON (Nec FLYN), NZ-25079, 21st June 1949

Sister (Miss) E. M. SAUNDERS, NZ-20709, 28th Apl. 1640.

Sister (Mrs.) B. N. SAHA (Nee ARCHER), N-23246, 3rd Oct. 1949.

Sister (Miss) S. IYPE, N-6809128, 23rd Nov. 1949.

Sister (Miss) M. GNANAMUTHU, X-1271, 12th $\rm Aug.$ 1949.

Sister (Miss) M. IPE, N-680931 23rd Apl, 1949.

Sister (Mrs.) S. M. TEER (Nee SARAMMA), N-680936, 19th July 1949.

Sister (Miss) D. WAR, N-18055, 8th Feb. 1948.

Sister (Mrs.) M. MARVIN (Nee HARRISON), N-11362, 2nd Jan. 1948.

Sister (Mrs.) D. TALUKDAB (Nee RABEL), N-18312, 24th Aug. 1949.

Sister (Miss) D. VERGHESE, N-680933, 10th Jan. 1948.

Sister (Mrs.) A. K. ZACHARIAH (Nev VERGHESE) N-28681, 2nd May 1949.

Sister (Miss) M. O HARA, N-680945, 31st Oct. 1949.

No. 96.—The undermentioned officers are granted leave:—

ARMY HEADQUARTERS

Q. M. G.'s Branch

Mr. N. K. Dutt, D.A.D., R.V. & F. Dte., Simla, is granted privilege leave for one mouth and 10 days, 26th Dec. 1949.

Mr. Amit Singh, Subs. temp. Officer Supervisor, Mov. & Qtg. Dtc., is granted privilege leave for 10 days, 27th Dec. 1949.

M. S. Branch

Mr. Ishwar Dass, permt. O.S., offg. S.O. II, is granted 4 months privilege leave pending retirement, 4th Jan. 1950.

INDIAN ARMY ORDNANCE CORPS

Mr. J. R. SHARMA, Ordnance Officer Civilian, Ordnance Depot. Panagar, is granted privilege leave for 17 days, 8th Aug. 1949.

Mr. Bihari Lal, Ordnance Officer Civilian, Central Ordnance Depot, Agra, is granted earned leave for 22 days, 22nd Aug. 1949.

Mr. M. D. NAIDU, Civilian Labour Officer, Central A.F.V. Depot, Kirkee, is granted earned leave for 22 days, 23rd Sep. 1949.

Mr. B. C. Dass MATHUR, Orduance—Officer Civilian. Central Ordnance Depot, Agra, is granted carned leave for 3 days, 26th Sep. 1949.

Mr. B. N. MEHTA, Ordnance Officer Civilian, Central Ordnance Depot. Kanpur. is granted earned leave for 27 days, 3rd Oct. 1949.

Mr. J. C. JHANJI, Ordnance Officer Civilian, Central Ordnance Depot, Agra, is granted earned leave for 10 days, 3rd Oct. 1949.

Mr. P. PRASAD, Ordnance Officer Civilian. Central Ordnance Depot, Agra, is granted earned leave for 30 days. 3rd Oct. 1949.

Mr. R. C. CHOPRA, Ordnance Officer Civilian, Central A.F.V. Depot, Kirkee, is granted earned leave for 28 days. 12th Oct. 1949.

Mr. S. K. GUPTA, Civilian Labour Officer, Central A.F.V. Depot, Kirkee, is granted earned leave for 1 day. 13th Oct. 1949.

Mr. C. GAFFNEY, Ordnance Officer Civilian, Central Ordnance Depot, Kanpur, is granted leave as under:—

Earned leave for 2 days, 17th Oct. 1949.

Earned leave for 37 days, 29th Nov. 1949.

Mr. S. NATARAJAN, Civilian Assistant Security Officer, Central A.F.V. Depot, Kirkee, is granted carned leave for 20 days, 20th Oct. 1949.

Mr. S. N. Das ANAND, Ordnance Officer Civilian, Central A.F.V. Depot, Kirkee, is granted earned leave for 16 days, 24th Oct. 1949.

Mr. T. N. NAGAR, Ordnance Officer Civilian, Central Ordnance Depot, Agra, is granted privilege leave for 60 days, 24th Oct. 1949.

Mr. K. M. THOMAS, Ordnance Officer Civilian, Central A.F.V. Depot, Kirkee, is granted leave as under:—

Earned leave for 10 days, 24th Oct. 1949.

Earned leave for 1 day, 4th Nov. 1949.

Earned leave for 1 day, 12th Nov. 1949.

Earned leave for 29 days, 15th Nov. 1949.

Mr. T. D. SHRINIVASAN, Ordnance Officer Civilian. Central Ordnance Depot, Agra, is granted earned leave for 30 days, 25th Oct. 1949.

Mr. Davindar Singh, Ordnance Officer Civilian, Ordnance Depot. Shakurbasti, is granted earned—leave for 3 days. 27th Oct. 1949.

Mr. G. S. SETHI, Ordnance Officer Civilian, Central Ordnance Depot, Agra, is granted earned leave for 15 days, th Nov. 1949.

Mr. Amreek Singh, Ordnance Officer Civilian, Ordnance Depot, Panagar, is granted earned leave for 28 days, 7th Nov. 1919

Mr. T. P. CHATTERJI, Ordnance Officer Civilian, J.A.O.C. Records, Jubbulpore, is granted leave pending retirement as under:—

Privilege leave for 22 days, 9th Nov. 1949.

Furlough on half average pay for 62 days, 1st Dec. 1949

Mr. J. S. CHOPPA, Ordnance Officer Civilian, Ammunition Depot, Arala, is granted carned leave for 31 days, 10th Nov. 1949.

Mr. Harmmain, Bhay Lal., Ordinance Officer, Cavilian, Control Ordinance Depot, Chheoki, is granted canned leave for 6 days, 21st Nov. 1949.

Mr. B. N. PURI, Ordnance Officer Civilian, Central A.F.V. Depot, Kirkee, is granted privilege leave for 2t days, 21st Nov. 1949

Mr. G. M. BHOLA, Ordnance Officer Civilian, Central Ordnance Depot, Delhi Cantt, is granted privilege leave for 30 days, 29th Nov. 1949

Mr. Uttam Chand MONGA, Ordnance Officer Civilian, Central Ordnance Depot, Chheoki, is granted carned leave for 35 days, 1st Dec. 1949.

Mr. S. V. TAMBE, Civilian Labour Officer, Central Ordinance Depot, Delin Road, is granted earned leave for 29 days, 2nd Dec. 1949

Mr. Yog Raj Kumar, Ordnance Officer Civilian, Central Ordnance Depot, Dehu Road, is granted privilege leave for 30 days, 2nd Dec. 1949.

Mr₄ Jawand Lul, Ordnance Officer Civilian, Central Ordnance Depot, Chheoki, is granted earned leave for 10 days, 5th Dec. 1949.

Mr S. BHARGAVA, Ordnance Officer Civilian, Central Ordnance Depot. Agra, is granted earned leave for 13 days, 5th Dec. 1949.

Mr. K. N. SHARMA, Ordnance Officer Civilian, Central Ordnance Depot, Delhi Cantt., is granted privilege leave for 60 days, 5th Dec. 1949.

Mr. Parmeshwar Dayal MATHUR, Ordnance Officer Civilian, Ordnance Depot, Chheoki, is granted earned leave for 6 days, 12th Dec. 1949.

No. 97.—The following reversion is made:—

ARMY HEADQUARTERS

G. S. Branch

With ref. to M. of D. Notn. No. 1321, dated 7th Aug. 1948. Mr. Amar Chand Sur, tempy. Supdt., ceased to officiate as Officer Supervisor, 15th Nov. 1949.

No. 98.—Corrigenda.—(i) In M. of D. Notn. No. 1447, dated 27th Aug. 1949, under the heading "Regular Commissions—Indian Land Forces" in so far as it relates to the appointment of Francis MITRA (IEC 11227 now IC 4357), Inf. attd. I.E.M.E. in the sub-heading for "2/Lt. (W/S Lt.)" read "2/Lf. (W/S Capt.)".

(ii) In M of D. Notn. No. 408, dated 12th Mar. 1949; in so far as it relates to Mr. P. K. Kunhamboo, A. G.'s Beh., Army H.Q. for "to officiate as Officer Supervisor" read "as a tempy. Staff Capt. (Civ.)". [Corr. No. 1887 (ii), dated 5th Nov. 1949, relating to Mr. P. K. Kunhamboo is bereby cancelled].

(iii) In M. of D. Notn. No. 1918, dated 12th Nov. 1949 in so far as it relates to Mr. Karam Singh for "3rd Oct. 1949" read "28th Sep. 1949 (A.N.)".

(iv) In M. of D. Notn. No. 1805, dated 22nd Oct. 1949 in so far as it relates to Mr. C. H. Hooper for "3rd Oct. 1949" read "28th Sep. 1949 (A.N.)".

H. M. PATEL, Secy.